

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 505****DATED : 16/01/2018**

DAY : Tuesday

Time : 10:30 Hrs

CORAM:

HON'BLE JUDICIAL MEMBER, MR. ANIL CHOUDHARY

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEW

| <u>SNo</u> | <u>CASE No.</u> | <u>APPELLANT/RESPONDENT</u> | <u>REPRESENTATIVES</u> | <u>REMARKS</u> |
|-------------------------------|------------------------|---|-------------------------------|-----------------------|
| <u>REGULAR MATTERS</u> | | | | |
| 1 | E/920/2008 | CCE AURANGABAD -Vs- Jalna Siddhivinayak Alloya Pvt. Ltd. | DR/IP | * Top of the Board |
| | E/CROSS/157/2008 | | | |
| 2 | E/921/2008 | CCE AURANGABAD -Vs- Mauli Steels Pvt. Ltd. | DR/IP | * Top of the Board |
| 3 | E/1512/2000 | C.C.E., Mumbai-i -Vs- Britannia Industries Ltd | DR/IP | * No Notice |
| | E/CROSS/235/2000 | | | |
| 4 | E/56/2008 | Nestle India Limited -Vs- CCE GOA | V. Sridharan, /DR | * No Notice |
| 5 | E/1229/2006 | Municipal Corporation of Greater Mumbai -Vs- CCE Thane I | IP/DR | * No Notice |
| 6 | E/1278/2006 | Anupam Engineers -Vs- CCE THANE I | IP/DR | * No Notice |
| 7 | E/1596/2006 | Oriental Veneer Products Ltd. -Vs- CCE THANE I | Vipin Kumar Jain /DR | * No Notice |
| 8 | E/1597/2006 | Vali N. Mithiborwala -Vs- CCE THANE I | Vipin Kumar Jain /DR | * No Notice |
| 9 | E/3217/2006 | Amforge Industries Ltd. -Vs- CCE PUNE I | S.A. Gundecha /DR | * |
| 10 | E/3327/2006 | Amforge Industries Ltd. -Vs- CCE Pune I | IP/DR | * |
| 11 | E/510/2007 | CCE Pune II -Vs- Sulakhi Chemicals Pvt. Ltd. | DR/S.M.Chauhan, Advocate | * |
| 12 | E/733/2007 | CCE Pune II -Vs- Sulakhi Chemicals Pvt. Ltd. | DR/S.M.Chauhan, Advocate | * |

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|----|----------------------|---|-------------------------|-------------------|
| 13 | E/855/2007 | CCE RAIGAD -Vs- Ispat Industries Ltd. | DR/Tax Law Chambers | * |
| | E/CROSS/209/20 07 | | | |
| 14 | E/1607/2007 | . Indoworth (India) Ltd. -Vs- CCE NAGPUR | Mayur Shroff /DR | * No Notice |
| 15 | E/51/2008 | Hindustan Aegis LPG Ltd -Vs- CCE MUMBAI - II | Tax Law Chambers /DR | * |
| 16 | E/941/2008 | Raychem RPG Limited -Vs- CCE THANE II | IP/DR | * Issue Notice |
| 17 | E/942/2008 | Kapil Gohil -Vs- CCE THANE II | IP/DR | * Issue Notice |
| 18 | E/850/2009 | Raychem RPG Limited -Vs- CCE THANE II | S.S. Gupta, C.A. /DR | * Issue Notice |
| 19 | E/288/2009 | Creative Polymers Pvt. Ltd. -Vs- CCE PUNE I | Vipin Kumar Jain /DR | * |
| 20 | E/378/2009 | Shri R.G.Afre -Vs- CCE THANE I | Mayur Shroff /DR | * |
| 21 | E/456/2009 | Bharat Forge Ltd. -Vs- CCE PUNE III | S. Narayanan, /DR | * |
| 22 | E/457/2009 | Bharat Forge Ltd. -Vs- CCE PUNE I | S. Narayanan, /DR | * |
| 23 | E/532/2009 | CCE BELAPUR -Vs- Larsen and Toubro Ltd. | DR/IP | * |
| 24 | E/819/2009 | Hiralal Punju Badgujar -Vs- CCE NASHIK | V.M.Doiphode /DR | * |
| 25 | E/820/2009 | Himmat Gangaram Patil -Vs- CCE NASHIK | V.M.Doiphode /DR | * |
| 26 | E/821/2009 | Prakash Dattatreya Kulkarni -Vs- CCE NASHIK | V.M.Doiphode /DR | * |
| 27 | E/822/2009 | Prem Singh Ramsingh Mahajan -Vs- CCE NASHIK | V.M.Doiphode /DR | * |
| 28 | E/836/2009 | R. K. Patel & Co. -Vs- CCE NASHIK | V.M.Doiphode /DR | * |
| 29 | E/837/2009 | Pravin Sahebrao Patil -Vs- CCE NASHIK | V.M.Doiphode /DR | * |
| 30 | E/839/2009 | Kalyan Sahebrao Patil -Vs- CCE NASHIK | V.M.Doiphode /DR | * |
| 31 | E/832/2009 | CCE NASHIK -Vs- Khambete Kothari Cans & Allied Products Pvt. Ltd. | DR/IP | * |

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|----|--------------|---|---------------------|----------------|
| 32 | E/846/2009 | MITC Rolling Mills Pvt. Ltd. -Vs- CCE NASHIK | PDS Legal /DR | * |
| 33 | E/940/2009 | CCE NASHIK -Vs- MITC Rolling Mills | DR/IP | * Issue Notice |
| 34 | E/855/2009 | CCE BELAPUR -Vs- Bharat Bijlee Ltd & Others | DR/D.B. Shroff | * |
| 35 | E/861/2009 | Endurance Technologies Pvt. Ltd. -Vs- CCE PUNE I | Sanjay Bhargav, /DR | * |
| 36 | E/88957/2014 | MAHINDRA & MAHINDRA LTD -Vs- CCE MUMBAI - V | V. Sridharan, /DR | |
| 37 | E/85646/2015 | CCE PUNE-IV -Vs- LG ELECTRONICS INDIA PVT. LTD. | DR/IP | |

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**